## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 21/17 IA 1023/17, IA 24/17, IA 26/17, IA 28/17, IA 29/17, IA 30/17, IA 35/17 IN TP 66/16	For hearing	397/398	M.N. Pratap Reddy & 2 Others vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

CA GVRA0 9346161601

4. PRASAD Advocale 94409777194

ORDER

3). T. CHANDRA MOHAII REDDY

C-iA.

PCA for Petitioner is present. Counsel for Respondent is also present. Matter is listed today for passing orders on the fee claimed by M/s Bramhaiah & Co., Auditor. Matter is again list it on 19/01/2018 for passing orders on fee claimed by M/s Bramhaiah & Co., Auditor appointed in this case. I.A 17//17 is also listed for filing objections. List it on 19/01/2018.

Member (T)

Member (J)